

17.30 hrs.

**RELEASE OF MEMBER**

**Mr. Deputy-Speaker:** I have to inform the House that the Speaker has received the following letter, dated the 30th March, 1964, from the Superintendent of Sub-Jail, Cuddapah:—

"Shri Y. Easwara Reddy, Member, Lok Sabha, convicted and sentenced to simple imprison-

ment for one week under Section 143, Indian Penal Code, and simple imprisonment for one week under Section 147, Indian Penal Code, to run concurrently, was released from this Jail on the 28th March, 1964, on expiry of the sentence."

17.32 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Friday, April 3, 1964/Chaitra 14, 1886 (Saka).*